

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 254 OF 2017**

**Dated : 29<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Pallavpuram Tambaram MSW Private Limited ...Appellant(s)**

**Vs.**

**Tamil Nadu Generation and Distribution Company ...Respondent(s)  
(TANGEDCO) & Ors.**

Counsel for the Appellant(s) : Mr. Alok Agarwal

Counsel for the Respondent(s) : Mr. S. Vallinayagam

Mr. Sethu Ramalingam for R-7

**ORDER**

List the matter for hearing on **07.11.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

mk/pk

**(Justice Manjula Chellur)  
Chairperson**